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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 942/2012 I.A No- 222/2017

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Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

No. Represent	397/398 gnation of Authorized Appea		
SI. Name & Designo. Represent	gnation of Authorized Appea		
	ative (IN CAPITAL ETTERS)	ring on behalf of	Signature with date
Mr. R.K. Miltoa, Ad Mr. R.K. Miltoa, Ad Mr. S. Bash, Adv Mr. S. Ghose, Ad Mr. S. Choudhui Mr. S. Bhattachu Mr. S. Bhattachu Mr. S. P. Choudh	w Responde vy Adu p wyfer Adu p	ent No: 17	Dowallwer Adv (6/11/17.
MR. SAPN MR. SANJ MR. RATU	IN KR. TRIVEDI,, L DAS, ADV	AD S SM 6/11/1	 3-
MR. ANIRBA MR. ARIF	ALL, ADV }- R, 2, 3,	4	A. A. 4 6/ 11/ 17
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ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 4 and 17 are present.

Ld. Counsel for the petitioner sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder may be filed immediately.

List the matter on 12/12/2017 for disposal of C.P. along with all pending Interlocutory Applications.

CARVEET, NOY

DENS OF N

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Member (J)

(Vijai Pratap Singh) Member (J)